

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 137 of 98
(OA 1137 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

KUNAL KR. SEN & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. T.K. Biswas, counsel

For the respondents: Mr. C. Samaddar, counsel

Heard on : 22.5.98

Order on : 22.5.98

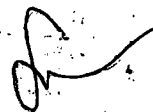
O R D E R

S.N. Mallick, VC

Heard Mr. T.K. Biswas, counsel for the applicants and
Mr. C. Samaddar, counsel for the respondents. After hearing the ld.
counsel for both the parties we allow the MA. The order of dismissal
dated 7.3.98 is recalled and vacated. The application be listed for
admission hearing on 14.7.98. MA therefore stands disposed of.



MEMBER (A)



VICE-CHAIRMAN

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